

48
49

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/58/ (IB)/2017
NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD
NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Heme Irinivasan

Counsel for Respondent
9444408600

Heme

ORDER

Counsel for petitioner along with party called but absent. Counsel for respondent present. At this juncture, the respondent submitted that she has not received any papers in relation to this matter from the petitioner. Since the matter has been transferred from the Hon'ble High Court of Madras, the Registry is directed to issue notice to the petitioner. Put up on **30.06.2017 at 02.30. P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))